

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 452/2025

RENE JOSHILADA

Petitioner(s)

VERSUS

STATE REPRESENTED BY THE SUB INSPECTOR OF POLICE, SARKHEJ POLICE
STATION, AHMEDABAD, GUJARAT & ORS. Respondent(s)

IA No. 3607/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 266687/2025 - EXEMPTION FROM FILING O.T.
IA No. 337225/2025 - EXEMPTION FROM FILING O.T.
IA No. 335264/2025 - INTERVENTION/IMPLEADMENT
IA No. 287188/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 266685/2025 - STAY APPLICATION

Date : 09-03-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Devadatt Kamat, Sr. Adv.
Mr. Anandh Kannan N., AOR
Mr. C.subash, Adv.
Mr. Ajay Desai, Adv.

For Respondent(s) :

Ms. Swati Ghildiyal, AOR
Ms. Aditi Agarwal, Adv.

Ms. Devina Sehgal, AOR
Mr. Yatharth Kansal, Adv.
Mr. Srikanth Varma Mudunuru, Adv.

Mr. Nishanth Patil, A.A.G.
Mr. Sanchit Garga, AOR
Mr. Awanish Gupta, Adv.
Mr. Arijit Dey, Adv.
Ms. Bhumi Agrawal, Adv.
Mr. Abhishek Gupta, Adv.
Mr. Kunal Rana, Adv.
Mr. Shashwat Jaiswal, Adv.

Mr. Amit Anand Tiwari, Sr. A.A.G.
Mr. Sabarish Subramanian, AOR
Ms. Tanvi Anand, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Ms. Saushriya Havelia, Adv.
Mr. Pranjal Mishra, Adv.
Mr. Veshal Tyagi, Adv.
Mr. K.s.badhrinathan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Writ Petition is disposed of in terms of
the signed order.

The application for impleadment is also
disposed of, in view of the disposal of the writ
petition.

Pending application(s), if any, shall stand
disposed of.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

[Signed order is placed on the file]